

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2951
ANSWERED ON:10.02.2014
ENVIRONMENTAL PROTECTION
Meghwal Shri Arjun Ram ;Rajbhar Shri Ramashankar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken note that a number of industries have been shut-down as a result of verdict of the Hon'ble Supreme Court on the environmental Protection Public- Interest Litigation (PIL);
- (b) if so, the details thereof along with the number of industries shut-down during the last three years and the current year, state-wise;
- (c) the number of workers rendered job-less due to shut-down of industries;
- (d) whether the Government has formulated any action plan to maintain balance between environment protection and industrial development;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor and the steps taken by the Government in this regard?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a) No, Sir.

(b) & (c) Does not arise.

(d) to (f) The Central Government has evolved policies for proper industrial development having full consideration for protection of environment. The National Environment Policy adopted in 2006 which has the objective, inter alia, to integrate environmental concerns into policies, plans, programmes and projects for economic and social development, is one of the steps in this direction.